Annexure 3

Name of the Corporate debtor: M/s. Karvy Data Management Services Limited; Date of commencement of CIRP: 15.09.2023; List of Creditors as on: 22.10.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors) Details of claims received Details of claim admitted Amount														
S No	Name of Creditors	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	of claim under verificati on	Remarks if any
1	State Bank of India	27-09-2023	24,34,66,900.00	24,34,66,900.00	FC	Primary Security: Pari-passu first charge on entire chargeable current assets of the company present and future along with other working capital lenders except the receivables from retailers which are exclusively charged to Bank of India for their Term Loan of Rs. 63.30 Cr hypothecation of stock and Receivables (Stocks & Receivables). Collateral: a)Pari passu first charge on entire Fixed assets of the company excluding the assets charged to Bank of India. Along with other WC lenders in MBA Arrangement. b) Pari Passu 2nd charge on the fixed assets financed by BOI along with other working capital lenders. c) Pledge of 3,31,035 company's shares exclusively to SBI	Guarantees: (i) Corporate Guarantee of Karvy Stock Broking Ltd. (ii) Personal Guarantee of Shri C Parthasarathy.	No	3.53	-	•		+	
1	IDBI Bank Limited	05-10-2023	16,11,47,569.60	16,11,47,569.60	FC	and future of the Company along with other WC lenders. Collateral: Pari passu first charge on entire fixed assets of the	Guarantees: (i) Corporate Guarantee of Karvy Stock Broking Ltd (holding company) (ii) Unconditional and irrevocable Personal Guarantee of Shri C Parthasarathy, 293/82/a/648, Road No.34, Jubilee Hills, Hyderabad -500 033	No	2.33	-	-	-	-	
2	Bank of Baroda	06-10-2023	54,47,10,662.92	54,47,10,662.92	FC	First Pari-passu Charge on all current assets, both present and future along with other working capital lenders. Pari-passu second charge on all the Fixed assets of the company, both present and future along with other working capital lenders excluding assets financed by Bank of India on exclusive charge basis.	Corporate Guarantee by M/s. Karvy Stock Broking Limited having net worth of Rs. 375.20 Crores as on 31.03.2016 Personal Guarantee of Chairman of Karvy Group of companies - Mr. C. Parthasarathy	No	7.89	-	-	-	-	
3	Punjab National Bank	03-10-2023	29,41,86,561.27	29,41,86,561.27	FC	other working capital lenders. Collateral Security:	Guarantess: (i) Shri Comandur Parthasarathy, 8-2-2/82/A/648, Plot no. 648, Road No.34, Jubilee Hills, Hyderabad -500 033, chairman of karvy group having net worth of Rs. 375-20 crores as on 31.03.2016 (ii) Corporate Guarantor: Karvy Stock Broking Ltd having net worth of Rs. 375.20 crores as on 31.03.2016	No	4.26	-	•	-	-	
4	Tamilnadu Mercantile Bank Limited	06-10-2023	52,07,68,179.28	52,07,68,179.28	FC	Primary: i)Pari passu first charge on the chargeable current assets present and future along with other WC lenders except the rental / receivables from retailers which is exclusively charged to BOI for their TL of ₹61.76 crore in: ii)Pari passu 2ndcharge on the entire fixed assets along with WC lenders including exclusive security to BOI. (Fixed Assets – Tangible securities of ₹41.72 crore include Plant & Machinery, Computers, Electrical equipment's, office equipment's and Lease hold improvement. Intangible securities of ₹37.91 crore includes Good will, Product process handling systems and Operating lease rights). Margin: OD −25%. BG − Cash margin 15%) Collateral: Exclusive Collateral offered to our Bank: -Pledge of shares of KDMSL worth of ₹13.19 crore. [172415 shares of FV ₹10/- and fair value of ₹765.00/- per share as on July 2019] (In DEMAT form)	Personal Guarantee: 1.Shri.C.Parthasarathy (Director) (Net worth 8426.15 crore as on 31.03.18) Corporate Guarantee: -M/s. Karvy Stock Broking Ltd (Ultimate holding company) M/s Karvy Reality India Limited (Holding Company)	No	7.54	-	-	-	-	

5	The South Indian Bank Limited	20-06-2024	62,92,00,000.00	62,92,00,000.00	FC	Primary Security: First Pari-passu charge on entire chargeable current assets of the company Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive	Guarantees: i. Personal Guarantee of Mr. C Parthasarathy, chairman ii. Corporate Guarantee of Karvy Stock Broking Ltd	No	9.11	-	-	-	-	
6	Shinhan Bank of India	06-10-2023	25,21,23,255.00	25,21,23,255.00	FC	security to Bank of India Primary Security: First Pari-passu charge on entire chargeable current assets of the company Collateral: Pari passu second charge on entire fixed assets of the company (both present and future) excluding exclusive security to Bank of India	Guarantees: i. Personal Guarantee of Mr. C Parthasarathy, chairman ii. Corporate Guarantee of Karvy Stock Broking Ltd	No	3.65	-	-	-	-	
7	Bank of India	06-10-2023	25,53,54,819.00	25,53,54,819.00	FC	Primary: Exclusive charge on assets created out of the proposed borrowing i.e., Hardware to be provided to the retailers Exclusive charge on rentals/receivables from the retailers Collateral: Pledge of shares of karvy Data Management Services Limited wort Rs. 40 crores	Nil	No	3.70	-	-	-	-	
8	DBS Bank India Limited	06-10-2023	62,74,28,791.36	62,74,28,791.36	FC	Six Lakh Finger print scanners worth Rs. 90.90Cr + GST @18% totalling to Rs. 107.26 Cr. 18.12.2017	Nil	No	9.09	-	-	-	-	
TOTAL			3,52,83,86,738.43	3,52,83,86,738.43					51.10	-	-	-	-	